

SLP(C) No. 1932/2020 (IV-B)
(IA No. 196768/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 1931/2020 (IV-B)
(IA No. 197529/2019 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

SLP(C) No. 1939/2020 (IV-B)
(IA No. 195107/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 1937/2020 (IV-B)
(IA No. 196762/2019 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

SLP(C) No. 1945/2020 (IV-B)
(IA No. 193825/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 12864/2020 (IV-B)

Date : 11-01-2022 These matters were called on for pronouncement of judgment today.

For Petitioner(s) Mr. Gurminder Singh Sr. Adv.
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For Respondent(s) Mr. P.S.Patwalia, Sr. Adv.
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Mr. V.M. Kannan, Adv.
Mr. Arjun Bhatia, Adv.
Mrs. Shubhra Kapur, Adv.
Mr. Lalit Rajput, Adv.

Mr. Siddharth, AOR

Hon'ble Mr. Justice Ajay Rastogi pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Abay S. Oka.

Leave granted.

The appeals are dismissed in terms of the signed reportable judgment.

Pending application(s), if any, shall stand disposed of.

(NIRMALA NEGI)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)

(Signed reportable judgment is placed on the file)